

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A/T.A./R.A. No. 136 1993

B.C. Ojha & others Applicant (s)

Versus

Union of India & others Respondent (s)

Sr. No	Date	Order with Signature
1	26.3.93	<p><u>Misc. application No. 191/93</u></p> <p>Petitioners are permitted to file their application jointly. Thus Misc. application is accordingly disposed of.</p> <p><u>O.A. 136/93</u></p> <p>It is directed that same steps be taken by the OP No.3 fixing the seniority, delivering the call letters to the petitioners and same steps as indicated in the previous orders viz. Original Application No.8/93 etc. etc. be taken by the petitioners in this case within the stipulated period. This order is passed after hearing Mr.D.N.Mishra, learned counsel for the petitioners and Mr.Ashok Mishra, learned Standing Counsel. Thus the Original application is accordingly disposed of.</p> <p>Send a copy of this order to OP No.3 through a Special Messenger who would carry the order in O.A. Nos. 138/93 and 139/93.</p>

FZ
VICE-CHAIRMAN